

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.64 of 2012 &
IA No.144 of 2012

Dated : 3rd December, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

India bulls CSEB Bhaiyathan Power Ltd. ... Appellant(s)
Versus

Chhattisgarh State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Sanjay Sen,
Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri for R.1
Ms. Suparna Srivastava for R-2 &3

ORDER

The learned counsel for the Appellant is filing the Written Submissions today after serving copy on the other side. The learned counsel for the Respondent Nos. 2 & 3 has already filed her respective Written Submissions. The learned counsel for the Commission will be filing her respective Written Submissions by tomorrow after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson